

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	100109/2020	Balkrishna R. Chaubey Vs CBI (SCB) Mumbai	D. B. Shukla
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL CASE CBI	100070/2012	The State CBI ACB Vs Vivek Batra and others	
<u>AWAITING R AND P</u>				
3	CRI APPEAL	100035/2018	Harish K. Pandya @ MA 142/18 @ BA 110/18 - Appellant / Orig. Accused Vs The State of Maharashtra - CBI, ACB - Respondent	Rekha Singala
